

आयकर अपीलीय अधिकरण, सुरत न्यायपीठ, सुरत
IN THE INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT
BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER AND
Dr ARJUN LAL SAINI, ACCOUNTANT MEMBER

आ.अ.सं./ITA No.31/SRT/2023 (AY 2015-16)

(Hearing in Physical Court)

Hasmukhbhai Lakhubhai Patel, Khantha Street, AT Post Magtdalla Tal. Choryashi, Surat-395017 PAN No. ACKPP 4199 H	Vs	Assistant Commissioner of Income-tax, Circle-3(1), Surat, Room No.112, " Anavil Business Centre ", Opp. Star Bazar, Adajan-Pal, Surat-395001
अपीलार्थी /Appellant		प्रत्यर्थी /Respondent

निर्धारिती की ओर से /Assessee by	Shri Eress Dalal, C.A
राजस्व की ओर से /Revenue by	Shri Vinod Kumar, Sr-DR
सुनवाई की तारीख/Date of hearing	10.05.2023
उद्घोषणा की तारीख/Date of pronouncement	10.05.2023

Order under section 254(1) of Income Tax Act

PER PAWAN SINGH, JUDICIAL MEMBER:

1. This appeal by assessee is directed against the order of National Faceless Appeal Centre (NFAC)/Ld. CIT(A) dated 07.12.2022 for the assessment year 2015-16.
2. At the time of hearing, Ld. Authorized Representative for the assessee requested the Bench that he has instructed by assessee to withdraw the instant appeal by filing application dated 02.05.2023.
3. On the other hand, Ld. Senior Departmental Representative for the Revenue fair enough in not objecting to assessee's above application.

4. We have heard both the parties and as the Ld. Sr-DR for the Revenue has no objection, we permit the withdrawal of assessee's appeal. Accordingly, this appeal of assessee is dismissed as withdrawn.

5. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 10/05/2023.

Sd/-

(Dr ARJUN LAL SAINI)

[लेखा सदस्य/ACCOUNTANT MEMBER] [न्यायिक सदस्य JUDICIAL MEMBER]

Surat, Dated: 10/05/2023

Dkp. Out Sourcing Sr.P.S

Sd/-

(PAWAN SINGH)

Copy to:

1. Appellant-
2. Respondent-
3. CIT(A)-
4. CIT
5. DR
6. Guard File

By order

//True Copy //

Sr. Private Secretary /Private
Secretary /Assistant Registrar,
ITAT, Surat